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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 244/16
PETITION NUMBER : TP 95/17
NAME OF THE PETITIONER (S) : LUMINOUS POWER TECHNOLOGIES PVT. LTD.
NAME OF THE RESPONDENT (S) : ITI LTD.
UNDER SECTION : 633(e), (f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	RUKMANI MENON 9448467583	PETITIONER	
	N. V. Murakdhan 9845839023	Petitioner	

Ms. Rukmani Menon, Advocate appearing for the Petitioner is present. She is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.


MEMBER (J)


MEMBER (T)